



# IN THE HIGH COURT OF MEGHALAYA

## AT SHILLONG

SATURDAY, THE 11<sup>TH</sup> FEBRUARY, 2017

AT 10:30 AM

NATIONAL LOK ADALAT

**BEFORE**

**SMTI. B. MAWRIE**

REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA

(PRESIDING OFFICER)

**SHRI. G.S. MASSAR,**

SR. ADVOCATE, HIGH COURT OF MEGHALAYA

(CONCILIATOR)

**SHRI. S. CHAKRAWARTY**

SR. ADVOCATE, HIGH COURT OF MEGHALAYA

(CONCILIATOR)

SL.NO	CASE NO.	PARTIES NAME	PETITIONER'S ADVOCATE	RESPONDENT'S ADVOCATE
1.	CR(P) NO. 4/2016	VIJAYA BANK VS SUROJIT DKHAR	T. YANGI B. SG MOMIN	KC GAUTAM K PAUL
2.	CR(P) NO. 14/2016	SHRI. MANIK DHAR VS INDIAN OVERSEAS BANK	K PAUL S THAPA S PANTHI R DUTTA R PAUL GA DKHAR P SHOME A DAS S MYLLIEMNGAP	T YANGI B NONGSPUNG S G MOMIN
3.	CR(P) NO. 35/2016	ROSINA JYRWA VS IMBRIKUT JYRWA	K PAUL JM THANGKHIEW S THAPA R PAUL D MUKHIM P SHOME	H NONGKHLAW S SEN R MAJAW M PRASAD
4.	FAO NO.1/2016	SMTI. MARCELIA A SANGMA VS SMTI. BIONECIA NONGKHLAW	AH HAZARIKA AP KHARSAHNOH D MAWTHOH SK HUSSAIN	
5.	FA NO. 2/2016	ORIENTAL INSURANCE CO. LTD VS SMTI. YORLINDA TALANG	A KHAN SH SHEIK P AGARWAL	VK JINDAL SR ADV S RANA MK MARAK S CHAKRABORTY C PHUKAN

6.	WP(C) NO.14/2014 WITH	SHRI. R TEILANG KHYRIEM VS STATE OF MEGHALAYA & ORS	KC GAUTAM D GANGTE K CH GAUTAM WM SANGMA M DEVI	ND CHULLAI SR GA MEGHALAYA S SEN GUPTA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA
7.	WP(C) NO.278/2013	SHRI. TOURIST KHONGLAH VS STATE OF MEGHALAYA & ORS	KC GAUTAM D GANGTE K CH GAUTAM WM SANGMA M DEVI	ND CHULLAI SR GA MEGHALAYA S SEN GUPTA GA MEGHALAYA
8.	WP(C) NO. 229/2014	SHRI. GAJENDRA KAKATI VS STATE OF MEGHALAYA	AH HAZARIKA J LALSANGLIANA AP KHARSAHNOH HK SANGMA AH HAZARIKA	ND CHULLAI SR GA MEGHALAYA R GURUNG GA MEGHALAYA KP BHATTACHARJEE S SENGUPTA ADDL.SR. GA MEGHALAYA
9.	WP(C) NO. 128/2016	SHRI. MEDLING M SWER VS STATE OF MEGHALAYA	S DEY LR SANGMA QB LAMARE N GURUNG	ND CHULLAI SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA
10.	WP(C) NO. 180/2016	THE EFL UNIVERSITY VS STATE OF MEGHALAYA & ORS	A KHAN SA SHEIKH D THAIMEI P AGARWAL A KHAN	ND CHULLAI SR GA MEGHALAYA HS THANGKHIEW SR ADVOCATE B KHYRIEM GA MEGHALAYA P NONGBRI PN NONGBRI N MOZIKA S CHALLAM KP BHATTACHARJEE WS GAYANG
11.	WP(C) NO. 268/2016	SMTI. RITA GURUNG VS THE UNION OF INDIA	S THAPA S PANTHI R DUTTA R PAUL P SHOME S MYLLIEMNGAP	N MOZIKA CGC
12.	WP(C) NO. 323/2016	SMTI. MANJIT KAUR VS THE UNION OF INDIA	AS SIDDIQUE V RAJ AG MOMIN T YANGKYI	R DEBNATH, CGC P ROY
13.	WP(C) NO. 373/2016	SHRI. LAMBOKLANG MYLLIEMNGAP VS THE DEPUTY COMMISSIONER/ COLLECTOR, RI BHOI DISTRICT & ORS	B BHATTACHARJEE S CHANGKIJA B DAS EB SANGMA	ND CHULLAI SR. GA MEGHALAYA
14.	RFA NO.3/2016	SHRI. SAI PRAKASH ALLOYS PVT. LTD VS PUNJAB NATIONAL BANK & ORS	S. P. ROY AK RAI M BURAGOHAIN	BK DAS